

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
04-07-2024 AT 10:30 AM**

**CP No. 05/59/HDB/2024**  
u/s. 59 of Companies Act, 2013

**IN THE MATTER OF:**

Ms. Kanumuru Lakshmi Raju

**...Petitioner**

**AND**

M/s. Himagiri Hydro Energy Private Limited & 2 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned PCS Mr Vinay Babu Gade, for petitioner present physically.  
Learned Proxy Counsel Ms Susheela, for respondent no.1 present through Video Conference and states that counter has already been filed.  
No representation for the other respondents.  
For hearing, matter adjourned to 08.08.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**